

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 80 OF 2017 &  
IA NO. 814 OF 2018**

**Dated: 23<sup>rd</sup> August, 2018**

**In the matter of :**

**Power Grid Corporation of India Ltd. .... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter on **19-11-2018**.

Court Master / PPS

*tpd/vg*